

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.4(55) HC/2021/ 14906

Dated, Agartala, the 15th July, 2021

NOTIFICATION

Shri Suman Das, System Officer, e-Courts Services, High Court of Tripura now attached to the eSewa Kendra of the High Court of Tripura, on deputation basis, is repatriated to his original place of posting in the Court of District & Sessions Judge, Unakoti Judicial District, Kailashahar by virtue of Notification No.F.4(55)-HC/2018/15366 dated 12.09.2018.

Accordingly, Shri Das is directed to join in the Court of the District & Sessions Judge, Unakoti Judicial District, Kailashahar immediately.

This is in partial modification of this Registry's earlier Notification No.F.4(55) HC/2018-21/9329-60 dated 27.04.2021.

Shri Mithun Das, System Officer posted in the District & Sessions Judge's Court, North Tripura, Dharmanagar will be relieved from his additional charge of System Officer of Unakoti Judicial District, Kailashahar after joining of Shri Suman Das.

Sd/-
(D.M.Jamatia)
Registrar General

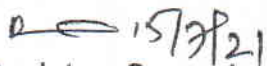
No.F.4(55) HC/2021/ 14907-41

Dated, Agartala, the 15th July, 2021

Copy to:-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge In-Charge, ICT including eCourts Project, High Court of Tripura.
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
4. The Secretary to Hon'ble Mr. Justice S.G. Chattopadhyay, Judge, High Court of Tripura.
5. The Private Secretary to the Registrar General, High Court of Tripura, Agartala.
6. The Accountant General, Tripura, Agartala.

7. The LR & Secretary, Law, Government of Tripura, Agartala.
8. The District & Sessions Judge, Gomati Judicial District, Udaipur/ Khowai Judicial District, Khowai/ North Tripura Judicial District, Dharmanagar/ Dhalai Judicial District, Ambassa/ Sepahijala Judicial District, Sonamura/ West Tripura Judicial District, Agartala / Unakoti Judicial District, Kailashahar/ South Tripura Judicial District, Belonia.
9. The Registrar (Vigilance), High Court of Tripura, Agartala.
10. The Registrar (Judicial), High Court of Tripura, Agartala.
11. The Judge, Family Court, Udaipur, Gomati Judicial District/ Khowai, Khowai Judicial District/ Agartala, West Tripura Judicial District / Dharmanagar, North Tripura/ Kailashahar, Unakoti Judicial District/ Sonamura, Sepahijala Judicial District / Ambassa, Dhalai Judicial District / Belonia, South Tripura District.
12. The Registrar (Admn., P & M), High Court of Tripura, Agartala.
13. The Joint Registrar, High Court of Tripura, Agartala.
14. The Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura, Agartala.
15. The Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), North Tripura Judicial District, Dharmanagar/ Unakoti Judicial District, Kailashahar.
16. Shri Bimal Kanti Biswas, Scientist-D, NIC, Tripura State Centre, Agartala.
17. The Treasury officer, Treasury No. 1 & 2, Agartala, West Tripura.
- ✓ 18. The System Analyst, High Court of Tripura, Agartala for uploading the said notification in the official website of the High Court of Tripura.
19. The Superintendent, Establishment/ Accounts Section, High Court of Tripura, Agartala.
20. Persons concerned.
21. Personal file of the employee concerned.
22. Order file.


Registrar General